

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 30-01-2017

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
 DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CA 20/15
PETITION NUMBER : TP 10/17
NAME OF THE PETITIONER (S) : M. A. Joseph, Cochin
NAME OF THE RESPONDENT (S) : Coral Shelters & Builders Pvt. Ltd.
UNDER SECTION : 433(e)/433(b)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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Counsel for petitioner is present. None appeared for respondents. Fresh notice to the respondents. Counsel for petitioner is directed to serve notices on the respondents by collecting from the Registry.

Posted to 17.03.2017.

MEMBER (J)

MEMBER (T)